

and training schools to be opened for the training of the Deaf-mutes, during the Third Plan period?

The Minister of Education (Dr. K. L. Shrimali): A scheme for the establishment of a Training Centre for the Adult Deaf was included in the Third Plan. The Government of India in the Ministry of Education have sanctioned the setting up of this Centre at Hyderabad during the current financial year.

Deaf and Dumb in Union Territories

2186. **Shrimati Savitri Nigam:** Will the Minister of Education be pleased to state whether Government intend to conduct a survey to find out the actual number of deaf and dumb in all the Union Territories to make proper arrangement for their education, training and employment?

The Minister of Education (Dr. K. L. Shrimali): The information is being collected and will be laid on the Table of the Sabha as soon as possible.

Institution for Deaf and Dumb

2187. **Shrimati Savitri Nigam:** Will the Minister of Education be pleased to state the number of institutions for the deaf and dumb, where the arrangement for higher education and training has been made in the country?

The Minister of Education (Dr. K. L. Shrimali): With assistance from the Government of India, the All India Federation of the Deaf has established a school of photography for the deaf in Delhi and the Government of India are establishing a Training Centre for the Adult Deaf at Hyderabad during the current financial year. There are no other institutions for the higher education and training of the deaf.

उड़ीसा में कोयला खानें

२१८८. श्री किशन पटनायक : क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार के दिनांक ५ मई, १९६२ के गजट नोटिफिकेशन सं० १३३४ के अनुसार उड़ीसा में कोयला खानों के लिये जितनी जमीन एक्वायर की गई है, उसका मुआवजा दिया गया है ; और

(ख) यदि हां, तो मुआवजों की राशि कितनी है ?

खान और ईंधन मंत्री (श्री के० दे० बालवीय) : (क) नहीं। सम्बन्धित दावेदारों ने अभी तक अपना कोई दावा नहीं किया है।

(ख) प्रश्न ही नहीं उठता।

Manufacture of Cars

2189. **Shri P. C. Borooah:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Government have of late received complaints regarding the defective manufacture of cars by M/s. Hindustan Motors Limited;

(b) if so, what are the main manufacturing defects complained of; and

(c) what action Government have taken in the matter?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). Government have received some complaints regarding defects in the cars manufactured by M/s. Hindustan Motors Limited. Some of these complaints relate to parts manufactured by the firm itself while others are in regard to the products of ancillary industries. The attention of manufacturers has been drawn to these complaints. They are making continuous efforts to eliminate the defects. They have already established adequate inspection and testing facilities to enforce standards. They are also proposing to instal new machinery to replace old machinery.